

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1179.
TO BE ANSWERED ON TUESDAY, THE 11TH FEBRUARY, 2025.**

SETTING UP OF NEW INDUSTRIES

1179. SHRI UMMEDA RAM BENIWAL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to start and operate new industries in the country particularly in the rural areas of Rajasthan;
- (b) if so, the details thereof, district-wise;
- (c) whether the Government is providing assistance for setting up of new industries in Rajasthan;
- (d) if so, the details of the assistance provided by the Government during the last three years including the current year, Industry/Company-wise;
- (e) if not, the reasons therefor;
- (f) whether the Government proposes to set up Bio products special economic zone near Hindustan Petroleum Corporation Limited (HPCL) Rajasthan Refinery Limited, Panchpadra; and
- (g) if so, the time by which it is likely to be done and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (b):** Industry is a state subject. However, the Central Government comes out with several initiatives and policies to promote industrialization in various parts of the country, including state of Rajasthan, from time to time. In addition to ongoing schemes of various Departments and Ministries, Government has taken various other steps to boost domestic, foreign investments in India by adopting several measures to promote and facilitate industrial development across States/UTs such as Make in India, Start Up India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign

Direct Investment (FDI), Project Monitoring Group (PMG) etc. which facilitates setting up of major infrastructure projects across the country. Also, an institutional mechanism to fast-track investments has been implemented as a Project Development Cell (PDC) in all concerned Ministries/Departments of the Government of India. District-wise details are not available.

(c) to (e): The details provided by the State Government of Rajasthan are included in the Annexure.

(f) & (g): SEZs being setup under the SEZ Act, 2005 and SEZ Rules, 2006 are primarily private investment driven initiatives which may be established either jointly or severally by the Central Government, State Governments or any person. Presently, Government has not received any proposal for setting up of Bio products Special Economic Zone near Hindustan Petroleum Corporation Limited, Rajasthan Refinery Limited.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) to (e) OF THE LOK SABHA UNSTARRED QUESTION 1179 FOR ANSWER ON 11.02.2025.

The details of the assistance provided by the Industries & Commerce Department, Rajasthan during the last three years including the current year:

- **Rajasthan Investment Promotion Scheme (RIPS)**- 2022-23, 2023-24 & year 2024-25 (upto dt. 06-02-2025) = 935.03cr.
- **Dr. Bhimrao Ambedkar Rajasthan Dalit, Tribal Udyam Protsahan Yojana (BRUPY)**- 2022-23 : 7.69 cr to 79 Units, 2023-24 : 60.77 cr to 913 Units & 2024-25 (upto dt. 06-02-2025) = 40.97 cr to 531 Units **Total** :109.43 cr has been provided.
- **Mukhyamantri Laghu Udyog Protsahan Yojana (MLUPY)**- year 2022-23 to 2024-25 (up to 31-01-2025), total interest subsidy of 474.25 crore has been reimbursed to the entrepreneurs on Bank loan.
